

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2017 &  
IA NO. 328 OF 2017**

**Dated: 24<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Kamachi Industries Ltd.**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Co. Ltd.  
& Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s)

:

Mr. S. Vallinayagam  
Ms. Amali for R-1

Mr. Sethuramalingam for R-2

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **25.09.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**